

19

NATIONAL COMPANY LAW TRIBUNAL
SINGLE BENCH
CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 21/06/2017 AT 02.30 PM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL

APPLICATION NUMBER :
PETITION NUMBER : CP/489/ (IB)/CB/2017
NAME OF THE PETITIONER(S) : JANAKI PACKAGING PVT LTD
NAME OF THE RESPONDENT(S) : MEGA SHIELD COATING PVT LTD
UNDER SECTION : 9 RULE 6 OF INSOLVENCY & BANKRUPTACY CODE 2016

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
		REPRESENTATION BY WHOM	
	K. Sathish. 8754548899 K Sathish law & legal services Pvt Ltd.	Mega Shield Coating Pvt Ltd.	K. Sathish

ORDER

Counsel for petitioner present. Respondent alongwith his Counsel present. Both the counsel stated that the parties have arrived at a settlement and the respondent is expected to pay Rs.1,10,000/- as a one time settlement for which the petitioner also accepted. But the respondent prayed time for filing a memo giving the payment schedule. Time extended at request of both the counsel. Put up on 30.06.2017 at 2.30 P.M.


(K. Anantha Padmanabha Swamy)
Member (Judicial)